

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.33/ BB/2017	-	Admission	Rule- 4(3) of I&B	Daimler Financial Services Pvt. Ltd., Vs Scotts Garments Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	<i>Respondent</i> REPRESENTATION TO WHOM	SIGNATURE
	<i>YADUPATHI - G</i> <i>9886233640</i>		<i>[Signature]</i>

None appeared for petitioner. PCS for petitioner is absent: Counsel for respondent is present. He reported that respondent debtor again sent part-payment to the petitioner creditor.

List it on 31.10.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)